

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
NEW DELHI

OA No. 627 of 2022

IN THE MATTER OF:

Prakash Yadav

...Applicant

Vs

State of Haryana and Others

...Respondents

**REPLY ON BEHALF OF RESPONDENT i.e. HARYANA STATE
POLLUTION CONTROL BOARD IN COMPLIANCE OF ORDER
DATED 29.03.2023**

1. That the grievance in the complaint is that *sewage from various STPs established in District Rewari is being discharged in hundreds of acres of vacant land of Sahabi river situated near village Kharkhara, Khaliawas on Delhi Jaipur National Highway. The consequent water logging has contaminated groundwater and contaminated water which comes out of the hand pumps and tubewells gives foul smell. The stagnated sewage has also destroyed trees and other vegetation in the above said land which will also become infertile if no action is taken to prevent such discharge of sewage. Due to drinking of contaminated ground water residents of village Kharkhara, Khaliawas, Bhatsana, Tatarroop, Nikhri, Masani, Rasgan, Dungerwas, Titherpur, Alawalpur and Dharuhera etc. have become vulnerable to pandemic/water born diseases. Hon'ble NGT vide order dated 30.09.2022 constituted a joint committee of State of Haryana through its Chief Secretary, Government of Haryana, HSPCB, Commissioner, Municipal Corporation, Rewari, and District Magistrate, Rewari for submission of factual action taken report in the matter.*

2. The joint committee submitted action taken report before Hon'ble NGT on 20.12.2022 along with findings and recommendations.
3. Thereafter, Hon'ble NGT vide order dated 18.01.2023 directed that:-

In view of the averments in the application and observations in the report of the Joint Committee, we consider it appropriate to have response of (1) State of Haryana through Chief Secretary, Government of Haryana, (2) HSPCB, (3) Commissioner, Municipal Corporation, Rewari and (4) District Magistrate, Rewari, who have already been impleaded as respondents no. 1 to 4 vide order dated 30.09.2022 as well as (5) Principal Secretary, Irrigation and Water Resource Department, Government of Haryana, (6) Principal Secretary, Public Health Department, Government of Haryana (7) HSVP, and (8) DDPO, Rewari who have already been impleaded as respondents No. 5 to 8. The Registry is directed to prepare and attach Memo of Parties to the application. Respondent no. 7 is already appearing before this Tribunal through counsel.

4. That in compliance of order dated 18.01.2023, this office filed reply whose relevant portion is reproduced as below:-

That in compliance of order dated 18.01.2023, this office requested to i) The Executive Engineer, Irrigation Department, Rewari, ii) The Executive Engineer, Public Health Engineering Department, Rewari iii) The Executive Engineer, Public Health Engineering Department, Bawal iv) The Executive Engineer, HSVP, Rewari v) The District Development & Panchayat Officer, Rewari vi) The Executive Officer, Municipal Committee, Rewari to submit action taken report. This office received the letter/reply from the District Development & Panchayat Officer, Rewari, the Executive Officer, Municipal Committee, Rewari and the Executive Engineer, HSVP, Rewari which are attached as Annexure-I, II and III.

5. That in compliance to the order dated 29.03.2023, passed by Hon'ble NGT in Original Application No. 627/2022 titled as

Parkash Yadav Versus State of Haryana, a meeting was held under the Chairmanship of W/DC, Rewari on 05.04.2023 and various directions were issued to the concerned departments. In compliance to the minutes of meeting dated 05.04.2023, the Joint Committee constituted by W/ Deputy Commissioner, Rewari, vide order 3715-20 dated 14.11.2022 visited the site along with the complainant Sh. Parkash Yadav S/o Sh. Fateh Singh VPO Kharkhara and local representative of Gram Panchayats on dated 08.04.2023 and 13.04.2023. The joint committee collected the samples of the following locations:-

1. Outlet of 9.5 LD, STP, PHED, Village Kharkhara, Dharuhera.
2. Outlet of 5 MLD STP, HSVP, Dharuhera.
3. Outlet of 16 MLD, STP, PHED, Nasiaji Road, Rewari.
4. Outlet of 8 MLD, STP, PHED, Nasiaji Road, Rewari.
5. Outlet of 6.5 MLD, STP, PHED, Village Kaluwas, Rewari.
6. Masani Barrage, view point, NH-8, Dharuhera, Rewari.

The joint committee observed that 01 no. of STP i.e. 3 MLD STP, PHED Bawal is under up-gradation.

I. As per the analysis report received from Board's laboratory at Faridabad, comparative date wise details of parameters of outlet of STPs are mentioned below:-

Details of STPs Results of District Rewari										
1	9.5 MLD Kharkhara, Dharuhera, Rewari by PHED									
	Report No. &Date	pH	Conduc-tivity	TSS	BOD	COD	Oil Grease &	Total Nitrogen	Fecal Coliform	
	Limit	5.5-9.0	20	10	50	10	10	<100	
	1165 dated 05.12.2022	7.1	1630	38	32	149.4	BDL	2.6	2100	
	37 dated 17.04.2023	7.7	1680	35	17	76.7	BDL	5.4	450	
	69 dated 21.04.2023	7.6	1632	32	13	68.6	BDL	5.1	270	
2	3 MLD STP Bawal, Rewari by PHED									
	Report No. &Date	pH	Conductivity	TSS	BOD	COD	Oil Grease &	Total Nitrogen	Fecal Coliform	
	Limit	5.5-9.0	20	10	50	10	10	<100	
	1161 dated 05.12.2022	7.1	2610	72	42	169.1	3.6	7.8	5500	

The STP at present is under up-gradation										
3	6.5 MLD STP Kaluwas Rewari by PHED									
	Report No. &Date	pH	Conductivity	TSS	BOD	COD	Oil Grease &	Total Nitrogen	Fecal Coliform	
	Limit	5.5-9.0	20	10	50	10	10	<100	
	1159 dated 05.12.2022	7.8	3490	125	70	294.9	3.2	5.6	2400	
	40 dated 17.04.2023	7.5	3770	162	45	210.8	2.8	5.2	1700	
	70 dated 21.04.2023	7.5	3710	48	29	137.3	BDL	4.7	880	
4	16 MLD STP Nasiaji Road Rewari by PHED									
	Report No. &Date	pH	Conductivity	TSS	BOD	COD	Oil Grease &	Total Nitrogen	Fecal Coliform	
	Limit	5.5-9.0	20	10	50	10	10	<100	
	1157 dated 05.12.2022	7.2	3250	60	46	185.8	2.8	3.7	1700	
	38 dated 17.04.2023	7.7	1680	43	21	84.8	BDL	4.1	970	
	74 dated 21.04.2023	7.5	4017	18	9	48.4	BDL	2.5	90	
5	8 MLD STP Nasiaji Road Rewari by PHED									
	Report No. &Date	pH	Conductivity	TSS	BOD	COD	Oil Grease &	Total Nitrogen	Fecal Coliform	
	Limit	5.5-9.0	20	10	50	10	10	<100	
	1160 dated 05.12.2022	7.4	3010	35	19	88.8	BDL	2.6	2000	
	39 dated 17.04.2023	7.2	2970	64	24	105.1	BDL	4.5	1100	
	73 dated 21.04.2023	7.4	4020	15	7	44.4	BDL	2.6	86	
6	STP 5 MLD, HSVP, Sec-6, Dharuhera									
	Report No. &Date	pH	Conductivity	TSS	BOD	COD	Oil Grease &	Total Nitrogen	Fecal Coliform	
	Limit	5.5-9.0	20	10	50	10	10	<100	
	1158 dated 05.12.2022	7.1	2070	55	28	117.1	BDL	4.6	1500	
	36 dated 17.04.2023	7.6	1920	15	21	88	BDL	3.5	110	
	72 dated 21.04.2023	7.9	1710	17	8	43.1	BDL	3.1	77	

II. As per the Analysis Report received from Board's Laboratory at Faridabad, parameters of Masani Barrage, view point, NH-8, Dharuhera, Rewari the details are mentioned below:-

1 Effluent sample at view point, Masani Barrage, NH-8, Delhi-Jaipur Highway, Dharuhera										
Report No. & Date	pH	Conductivity	TSS	BOD	COD	Oil & Grease	Total Nitrogen	Fecal Coliform		
Limit	5.5-9.0	100	30	250	10	-----	-----		
1163 dated 05.12.2022	6.9	1090	30	6	43.2	BDL	1.6	400		
71 dated 21.04.2023	8.5	1750	45	18	92.9	BDL	6.2	630		

6. That as per the Analysis Report dated 17.04.2023 and 21.04.2023 from the treated effluents from STPs suggests that the,

- A) There is continuous improvements in operation and functioning of i) 05 MLD STP, HSVP, Dharuhera ii) 16MLD STP, Nasiaji Road, PHED, Rewari iii) 8MLD STP, Nasiaji Road PHED, Rewari. As per Analysis Report dated 21.04.2023, parameters of treated effluents are within prescribed norms.
- B) There is slight improvement in operation and functioning of i) 9.5 MLD, STP, PHED, Kharkhara, Dharuhera ii) 6.5 MLD, STP, PHED, Kaluwas, Rewari. However, as per Analysis Report dated 17.04.2023 and 21.04.2023 parameters are still exceeding the prescribed norms.
- C) The parameters of effluent collected from View Point, Masani Barrage, NH-8, Dharuhera is within the prescribed limits as per schedule-VI under the Environment (Protection) Rules, 1986.
- D) The Analysis Report dated 13.04.2023 and 21.04.2023 of drinking water from various sources i.e. Handpumps, Borewells of villages – Kharkhara, Khaliyawas, Bhatsana, Tatarpur Khalsa, Nikhri, Masani, Rasgan, Dungarwas, Titarpur, Alawalpur suggests that except Tubewell No. 07, Village – Masani and Tubewell No. 1, Village – Titarpur, drinking water is potable and usable for drinking.

In view of the submissions made herein above, the answering respondent has complied with the directions passed by this Hon'ble Tribunal and it is undertaken to comply with further directions passed by this Hon'ble Tribunal. Present reply may kindly be taken on record.


**Regional Officer,
Dharuhera Region
On behalf of the Respondent
Haryana State Pollution Control Board**

Verification:

Verified at Rewari on 21st day of April, 2023 that contents of the above reply are true and correct as per information derived from the official record and legal submissions are being made as per legal advice.


**Regional Officer,
Dharuhera Region
On behalf of the Respondent
Haryana State Pollution Control Board**